

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

O.A.No.216/07

Monday this the 2nd day of April 2007

C O R A M :

**HON'BLE MRS.SATHI NAIR, VICE CHAIRMAN
HON'BLE DR.K.B.S.RAJAN, JUDICIAL MEMBER**

K.N.Venugopal,
Deputy Chief Ticket Inspector,
Sleeper Section, Trivandrum Central,
Southern Railway.

...Applicant

(By Advocate Mr.V.Premchand)

Versus

1. Union of India represented by the General Manager,
Southern Railway, Chennai.
2. The Inquiry Officer cum CCI/HQ,
Trivandrum Central, Southern Railway,
Trivandrum.
3. The Senior Divisional Commercial Manager,
Thycaud, Southern Railway,
Divisional Office, Trivandrum – 14. ...Respondents

(By Advocate Mr.Thomas Mathew Nellimoottil)

This application having been heard on 2nd April 2007 the Tribunal on the same day delivered the following :-

ORDER

HON'BLE MRS.SATHI NAIR, VICE CHAIRMAN

When the matter came up today, counsel for the applicant seeks permission to withdraw the O.A. Permission is granted. The O.A is dismissed as withdrawn. No order as to costs.

(Dated the 2nd day of April 2007)



**K.B.S.RAJAN
JUDICIAL MEMBER**

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**SATHI NAIR
VICE CHAIRMAN**